

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

High Court for the State of Telangana at Hyderabad - Civil Judges (Senior Division) - Vacancies in the cadre of Civil Judges (Senior Division) by promotion from the cadre of Civil Judges (Junior Division) under 90% quota for the year, 2026 - **NOTIFIED.**

ROC.NO.1566/2026-B.SPL.

NOTIFICATION NO. 271-B.SPL:

DATED: 04.04.2026.

1. Order dated 04.01.2007 of the Hon'ble Supreme Court in Malik Mazhar Sultan vs. U.P. Public Service Commission (Civil Appeal No.1867 of 2006).
2. G.O.Ms.No.93, General Administration (J & RA) Department, dated 06.11.2025.

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It is hereby informed that there are **NIL** vacancies in the cadre of Civil Judges (Senior Division) by promotion from the cadre of Civil Judges (Junior Division) under 90% quota for the year, 2026.

S. Jayaram
24/4/2026

REGISTRAR GENERAL
FAC.REGISTRAR (VIGILANCE)
High Court for the State of Telangana